Shri K. R. Ganesh]

our credit institutions and the banks we have taken credit to the poorest and the vulnerable and disadvantaged sections of the society. The new decision for conversion of loans into equity and the enforcement of the monopoly laws are steps in this direction.

MR. DEPUTY-SPFAKER: He has to conclude now because we have to take up the Private Members' Business.

SHRI K. R. GANESH : I shall try to finish as early as possible.

MR. DEPUTY-SPFAKER : He can take one minute now and, if necessary, continue tomorrow.

SIIRI K. R. GANESH : These are some of the concrete measures that this government has taken. I would ask Shri Indiajit Gupta, for whom I have great respect, that within the framework of the parliamentary democracy, what are the concrete steps that the Communist Party of India want us to take? He has said : nationalise the 75 monopoly houses.

SHRI INDRAJIT GUPTA (Alipore): Will you give me another chance to speak?

SHR1 K. R. GANESH : He says : nationalise the 75 monopoly houses and nationalise foreign investment. As far as nationalisation is concerned, wherever this government has found it necessary in the interest of the national economy, it has not failed to do that, as will be borne out by the history of this government for the last 24 years. In the context of parliamentary democracy, in the context of our Constitution, particularly article 246, in the context of our existing laws, what are the concrete steps which he would advocate ? This is my very sincere poser to him.

MR. DEPUTY-SPEAKER : He may continue his speech tomorrow. We will now take up Private Members, business. 15.29 hrs.

COMMITTEE ON PRIVATE MEMBER'S BILLS AND RESOLUTIONS

TENTH REPORT

SHRI RAMAVATAR SHASTRI (Patna): I beg to move :

"That this House do agree with the Tenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 22nd March, 1972"

MR. DFPUTY-SPEAKER : The question is :

"That this House do agree with the Tenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 22nd March, 1972"

The motion was adopted.

RESOLUTION RE: UNEMPLOY-MENT PROBLEM—contd.

MR. DEPUTY-SPEAKER: The House will now take up further discussion of the Resolution on Unemployment moved by Shri Bibhuti Mishra on 10th December, 1971. Out of 1 hour 30 minutes allotted for this resolution we have taken 53 minutes and 37 minutes remain. Shri M. C. Daga has to continue his speech.

श्री मूलवन्द डागा (पाली) : उपाध्यक्ष महोदय वयोवृद्ध अनुभवी श्री विभूति मिश्र जी ने जो संकल्प रखा है उसका मैं हृदय से समर्थन करता हूँ। एक बात उन्होंने बनलाई थी कि बेकारों की जो बाढ़ आने वाली है उससे पहले ही हमको कोई कदम उठाने चाहिएं। एक बात यह भी है कि हमारी सरकार के केवल आदर्श-वादी, जुभावने और थोथे नारों से नाराज और